

proposed capacity is more than 25 MW. The existing capacity of captive power plants in the country is about 4000 MW.

(b) to (d). The information is being collected and will be laid on the Table of the House.

**Amendment in Indian Companies Act,
1956**

1712. SHRI SHANTI DHARIWAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to further amend the Companies Act, 1956;

(b) whether Government have received any suggestions in this regard;

(c) if so, the details thereof; and

(d) the time by which Government propose to bring the proposal before parliament?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d). The Government keeps on receiving suggestions to further amend Companies Act, 1956 from time to time. However, no decision has been taken to amend the Act, for the present.

[*English*]

Nagpur TV Kendra

1713. SHRI BANWARILAL PUROHIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Nagpur TV Kendra has been made as a relay centre;

(b) whether it is a fact that Nagpur TV Kendra was a transmission centre earlier;

(c) if so, the reasons for degrading the Nagpur TV Kendra from transmission centre to relay centre;

(d) whether there is persistent demand to restore the status of Nagpur TV Kendra as a transmission centre; and

(e) if so, the reaction of Government thereto and what other modern facilities are proposed to be provided at the Nagpur TV Kendra?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) to (e). Doordarshan Kendra at Nagpur was initially set up under INSAT Scheme to serve the rural population, of four districts, namely, inter alia, Nagpur, Bhandara, Chandrapur and Garhchiroli. However, soon after its establishment the Area Specific Programmes produced by the Kendra were relayed by all the high power TV transmitters in the State except those at Bombay and Pune for a duration of 35 mts. via satellite. This arrangement continued upto August 9, 1986 when regional TV service was introduced in Maharashtra and the distribution of Area Specific Programmes produced in the Kendra was again confined to the four districts of Nagpur, Bhandara, Chandrapur and Garhchiroli.

With a view to optimising the utilisation of available space segment facility in INSAT-IB, it was decided to introduce regional TV service in Tamil Nadu for a limited duration via satellite linkage and provide for the distribution of programmes produced at DDK, Nagpur throughout the State as a part of the State's regional TV service. While the satellite based regional TV service for a limited duration has since been introduced in Tamil